

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:4533
ANSWERED ON:17.12.2009
RAW MATERIAL STATUS TO AMLA
Kumar Shri Shailendra

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government has given raw material status to Amla;
- (b) if so, the details thereof; and
- (c) the details of subsidy given for raw material Amla?

Answer

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHA)

(a) to (c) : As per the information provided by Department of Agriculture and Cooperation, Ministry of Agriculture, no formal decision has been taken to accord raw material status to Amla. However, Ministry of Food Processing Industries (MFPI) has been implementing various schemes for promotion and development of food processing industries including Amla processing in the country. Under the Scheme for Technology Upgradation/ Modernization/ Establishment of Food Processing Industries, MFPI extends financial assistance to food processing units including Amla processing in the form of grant-in-aid @ 25% of the cost of plant and machinery and technical civil works subject to a maximum of Rs. 50.00 lakh in general area or 33.33% subject to maximum of Rs. 75.00 lakh in difficult areas such as Jammu & Kashmir, Himachal Pradesh, Uttarakhand, Sikkim and North Eastern States, A&N Islands, Lakshadweep and ITDP areas. In addition, under the Technology Mission for Integrated Development of Horticulture in North Eastern and Himalayan States, higher levels of assistance @ 50% upto Rs. 4.00 crore for setting up and Rs. 1.00 crore for Upgradation of fruit and vegetables processing including Amla processing is available.